

**REPORTS OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

SEVENTH SESSION—SECOND LOK SABHA

Fourty Fifth Report



**LOK SABHA SECRETARIAT
NEW DELHI
May, 1959
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**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

FORTY-FIFTH REPORT

(SECOND LOK SABHA)

On behalf of the Committee on Private Members' Bills and Resolutions, I have been authorised by the Committee present on their behalf, this their Forty-fifth Report.

2. The Committee met on the 4th May, 1959 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 8th May, 1959.

3. The Members whose resolutions had been included in the List of Business for the 8th May, 1959 had been invited to present their views on the resolutions before the Committee. Sarvashri A. M. Tariq, Ajit Singh Sarhadi and Prakash Vir Shastri attended the sitting.

4. The Committee after hearing the members and considering all aspects with respect to each resolution recommend the following time-table:—

- | | |
|--|---|
| (1) Resolution regarding Inclusion of English in the Eighth Schedule of the Constitution. | Out of total time of 3 hours allotted to this resolution, 1 hour and 4 minutes were taken up on the 24th April, 1959. The balance of 1 hour and 56 minutes would be available on the 8th May, 1959. |
| (2) Resolution regarding Commission to go into working of Publications Division and Press Information Bureau. | 2½ hours. |
| (3) Resolution regarding Establishment of a Council and Directorate for Homeopathic System of Medicine. | 2½ hours. |
| (4) Resolution regarding Military Training as pre-requisite to conferment of a degree. | 2½ hours. |
| (5) Resolution regarding Regulation by law of the functions of the Supreme Command of Defence Forces of the Union. | 2 hours. |
| (6) Resolution regarding Working of Air India International and Indian Airlines Corporation. | 1½ hours. |
| (7) Resolution regarding Session of Lok Sabha at Hyderabad or Bangalore. | 2½ hours. |

NEW DELHI;
The 5th May, 1959.

AMAR SINGH SAIGAL.

ANNEXURE

Proceedings of Lok Sabha re: Adoption of Reports

(1) MOTION RE: ADOPTION OF THE THIRTY-FOURTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 13th February, 1959:

“That this House agrees with the Thirty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 11th February, 1959.”

[L.S. Deb., Part II, dated the 13th February, 1959.]

(2) MOTION RE: ADOPTION OF THE THIRTY-FIFTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 27th February, 1959:

“That this House agrees with the Thirty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th February, 1959.”

[L.S. Deb., Part II, dated the 27th February, 1959.]

(3) MOTION RE: ADOPTION OF THE THIRTY-SIXTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 6th March, 1959:

“That this House agrees with the Thirty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 4th March, 1959.”

[L.S. Deb., Part II, dated the 6th March, 1959.]

(4) MOTION RE: ADOPTION OF THE THIRTY-SEVENTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Shrimati Ila Palchoudhuri and was adopted by the House on the 13th March, 1959:

“That this House agrees with the Thirty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 11th March, 1959.”

[L.S. Deb., Part II, dated the 13th March, 1959.]

(5) MOTION RE: ADOPTION OF THE THIRTY-EIGHTH REPORT OF THE
COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Hukam Singh and was adopted by the House on the 20th March, 1959:

"That this House agrees with the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th March, 1959."

[L.S. Deb., Part II, dated the 20th March, 1959.]

(6) MOTION RE: ADOPTION OF THE THIRTY-NINTH REPORT OF THE
COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Shri Jhulan Sinha and was adopted by the House on the 28th March, 1959:

"That this House agrees with the Thirty-ninth Report of the Committee on Private Members' Bill and Resolutions presented to the House on the 26th March, 1959."

[L.S. Deb., Part II, dated the 28th March, 1959.]

(7) MOTION RE: ADOPTION OF THE FORTIETH REPORT OF THE
COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 3rd April, 1959:

"That this House agrees with the Fortieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 1st April, 1959."

[L.S. Deb., Part II, dated the 3rd April, 1959.]

(8) MOTION RE: ADOPTION OF THE FORTY-FIRST REPORT OF THE
COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Shri Jagan Nath Prasad Pahadia and was adopted by the House on the 11th April, 1959:

"That this House agrees with the Forty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th April, 1959."

[L.S. Deb., Part II, dated the 11th April, 1959.]

(9) MOTION RE: ADOPTION OF THE FORTY-SECOND REPORT OF THE
COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 18th April, 1959:

"That this House agrees with the Forty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th April, 1959."

[L.S. Deb., Part II, dated the 18th April, 1959.]

(10) MOTION RE: ADOPTION OF THE FORTY-THIRD REPORT OF THE
COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Shri Jhulan Sinha and was adopted by the House on the 24th April, 1959:

"That this House agrees with the Forty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd April, 1959." 9

[L.S. Deb., Part II, dated the 24th April, 1959.]

(11) MOTION RE: ADOPTION OF THE FORTY-FOURTH REPORT OF THE
COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 1st May, 1959:

"That this House agrees with the Forty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 29th April, 1959."

[L.S. Deb., Part II, dated the 1st May, 1959.]

(12) MOTION RE: ADOPTION OF THE FORTY-FIFTH REPORT OF THE
COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 8th May, 1959:

"That this House agrees with the Forty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 5th May, 1959."

[L.S. Deb., Part II, dated the 8th May, 1959.]